Declaration of Assets and Liabilities

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Year 2023-2024

I, Anil Kumar Verma, Son of Late Anandi Prasad Verma, aged 49 years, belonging to Bihar Legislative Assembly service and presently working as Section Officer, Bihar Legislative Assembly give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
			Sweta Sinha (Wife)	Samyak Saustav (Son)		
(i)	Cash	8,000/-	5,000/-			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Saving Account Rs. 75,000/- approx PPF 1,36,786/- Secretariat Co- operative 48000/	SBI Saving Account Rs.50,000/- approx PNB 10,000/-			
(iii)	Bonds, Debentures and Shares in companies	Bond Secretariat Co- operative Rs. 15,000/-	ICICI PRUDENTIAL M.F. Value Rs. 2,30,000/- Bajaj M.F. Value Rs. 10,000/- Birla Sun Life M.F. Value Rs. 10,000/-			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	1. LIC Policy No595830941 S.A.Rs. 5,00,000/- 2. LIC Policy No826550008 S.A.Rs. 2,00,000/- 3. LIC Policy No513947240 S.A.Rs. 3,00,000/- 4. LIC Policy No827447419 S.A. Rs. 25,00,000/-	2. LIC Policy No 519381642 S.A.Rs. 1,00,000/- 2. LIC Policy No 595831496	LIC Policy No 517029513 S.A. Rs. 1,25,000/-		
(v)	Motor Vehicles (details of make, etc.)	Maruti Car Expreso (BR-01FZ-6782) Make in oct-2021	Bajaj Pulsar Motor Cycle Make in- December 2020 (BR-01EZ- 8650)			
(vi)	Jewelry (give details of weight and value)		150 gram Gold 400 gram Silver			
(vii)	Other assets, such as values of claims / interests	Household Goods Value Rs. 2,10,000/-	Nil			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	
			Sweta Sinha (Wife)		
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	Mahuli, Nawada Khata No-12, Holding no-12 (15 Dismil) Fatehpur, Patna Mauja no25, Sarve no218 (1200 Square Feet)		
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Nil	Nil		
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil		
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Flat no312, ALTIS (APARTMENT, Road n Patna-800001- Area-1180 Square Fe	o6C, Gardanibagh,		
(v)	Others (such as interest in property)	Part Share in Ancestr residential buildings. (i) Mother House Ado Late Sunaina Devi, W/O-Late Anandi Pra Verma, Shakuntalam Nagar, Nawada. (ii) Grand Father (Da Late Ayodhya Prasad Verma, Dudhani, Dun (Till date share is not defined)	da)		

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on March, 2024 18,99,017/-		
(a)	(i) Loans from Banks	Home Loan Rs. 28,50,000/- from SBI Account Home Loan Instalment- Rs. 26,500/- Per Month			
	(ii) Loans from financial institutions	Auto Loan Rs. 3,00,000/- Loan Instalment- Rs. 6,000/- Per Month	1,77,437/-		
	(iii) Government Dues:(a) dues to departments dealing with government accommodation	Nil	Nil		
	(b) dues to departments dealing with supply of water	Nil	Nil		
	(c) dues to departments dealing with supply of electricity	Nil	Nil		
	(d) dues to departments dealing with telephones	Nil	Nil		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil		
	(f) Other dues, if any	Nil	Nil		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs. 48,133/- Assessment Year-2023-2024 PAN No. AIDPV5155A	Nil		
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax return filed.]	Nil	Nil		
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil		
	(iv) Property Tax	Nil	Nil		



C. <u>Personal De</u>	etail									
GPF/CPF/PRAN No.	:-	PTS/BLA-1251								
Gender	:-	М	1)	M/F)						
Date of Birth	:-	1	2	0	2	1	9	7	4	(DD/MM/YYYY)
Class/Group	:-	В		(A/	'B/C)					
Cadre	:-	Biha	ar Leg	islativ	e Ass	embly	/ Admi	nistra	tive Se	ervice
		(Full N	lame e S Bih	e.g. B.A ar Seci	A.SBii retaria	har Ad t Servi	ministr ce etc.	ative S	Service,	Figure 1
Home District		ΝΔΜ	/ADA							

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee: Anil Kumar Verma

Place: PATNA

Designation: Section Officer,

Bihar Legislative Assembly, Patna.

Date: 7/2/2024

Department: Bihar Legislative Assembly, Patna.

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.